

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.16969/2023

(Arising out of impugned final judgment and order dated 20-04-2023 in SPLAD No. 202/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

U. P. STATE BRIDGE CORPORATION LIMITED & ANR.

Petitioner(s)

VERSUS

SARVESH

Respondent(s)

(IA No. 189751/2023 - APPLICATION FOR VACATION OF INTERIM ORDER AND
IA No. 136029/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ANNEXURES)

Date : 10-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Divyanshu Sahay, Adv.
Ms. Shradha Narayan, AOR
Mr. Akshay Sahay, Adv.

For Respondent(s) Mr. Dinesh Kr Tripathi, Adv.
Mr. Vijay Kumar, Adv.
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

Interim order to continue, till the next date of hearing.

(RAJNI MUKHI)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)